

up any agency in the co-operative sector to sell kerosene oil and petrol in the State of Kerala ; and

(b) if so, the time by which such an agency will be set up and the funds allocated for such purpose ?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI P. C. SETHI) ;

(a) No, Sir.

(b) Does not arise.

तिलपत में भारतीय वायुसेना के विमानों द्वारा हवाई अभ्यास

3938. श्री हुकम चन्द कछवाय : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) भारतीय वायु सेना के विमानों ने अप्रैल 1971 में तिलपत में हवाई अभ्यास, किया था ; और

(ख) यदि हां, तो भारतीय जनता पर इसका क्या प्रभाव पड़ा है ?

रक्षा मंत्री (श्री जगजीवन राम) : (क) और (ख). 4 अप्रैल 1971 को तिलपत क्षेत्र में वायुसेना वार्षिक समारोहों के एक भाग के रूप में फायर शक्ति का एक प्रदर्शन किया गया था। समाचार पत्रों में इस प्रदर्शन की काफी प्रशंसा की गई थी।

राष्ट्रीय स्तर पर होम्योपैथिक चिकित्सा प्रणाली को मान्यता

3939. श्री हुकम चन्द कछवाय : क्या स्वास्थ्य और परिवार नियोजन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या होम्योपैथिक चिकित्सा प्रणाली को राष्ट्रीय स्तर पर मान्यता नहीं दी गई है ;

(ख) यदि हां, तो इसके क्या कारण हैं ; और

(ग) उक्त चिकित्सा प्रणाली को राष्ट्रीय स्तर पर मान्यता देने के लिए सरकार द्वारा क्या कार्यवाही किये जाने का विचार है ?

स्वास्थ्य और परिवार नियोजन मंत्रालय में राज्य मंत्री (श्री जी० पी० चट्टोपाध्याय) : (क) से (ग). होम्योपैथी के विकास में तेजी लाने के लिए भारत सरकार देश के चुने हुए होम्योपैथी चिकित्सा कालेजों को भी अनुदान देती है। भारतीय चिकित्सा एवं होम्योपैथी अनुसंधान की केन्द्रीय परिषद् के माध्यम से भी होम्योपैथी में अनुसंधान कार्य करने के लिए अनुदान दिया जाता है। इस परिषद् के अन्तर्गत होम्योपैथी का एक पृथक केन्द्रीय अनुसंधान संस्थान स्थापित किया गया है। इसके अतिरिक्त, शिक्षा के विनियमन और केन्द्रीय रजिस्ट्रेशन के लिए होम्योपैथी की एक पृथक केन्द्रीय परिषद् का गठन करने के बारे में भारत सरकार विचार कर रही है।

2. भारत सरकार ने यह भी निर्णय किया है कि केन्द्रीय और राज्य सरकारों को इस बात का निश्चय करना चाहिये कि आधुनिक वैज्ञानिक चिकित्सा (एलोपैथिक) एवं आयुर्वेदिक, युनानी और होम्योपैथी चिकित्सा पद्धतियां देश में राष्ट्रीय सेवाओं का विकास करने के मामले में अपना योगदान दें।

क्योंकि 'स्वास्थ्य' राज्य का विषय है। इसलिए सभी राज्य सरकारों और संघ शासित प्रशासनों से समुचित कार्यवाही करने के लिए अनुरोध किया गया है। उनमें यह भी अनुरोध किया गया है कि वे परिवार नियोजन कार्यक्रम की विभिन्न गतिविधियों जिसमें लूप कार्यक्रमों में होम्योपैथी की सुप्रशिक्षित महिला डाक्टरों की सेवाओं को प्राप्त करना भी सम्मिलित हैं, में होम्योपैथी चिकित्सकों की सेवाओं का उपयोग करें।

Rise in the Price of Kerosene Oil in Gorakhpur.

3941. SHRI N. N. PANDEY : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether the kerosene oil in Eastern part of Uttar Pradesh, specially in Gorakhpur

District, is being sold in retail on Rupee one per bottle ; and

(b) if so, the reasons therefor and the steps being taken by Government to curb this rise ?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI P. C. SETHI) :

(a) and (b) :- The State Government has not sent in any complaints of kerosene being sold in eastern parts of UP., especially in Gorakhpur District, at the retail price of Re 1 per bottle. During May and early June, however, difficulties were experienced in maintaining full supplies of kerosene to east UP from Calcutta, owing to rail transport difficulties. The State Government was duly alerted and a request was made to equitably distribute the available quantities of kerosene and also to enforce price control under the Essential Commodities Act. As a result of the introduction of the scheme for pumping kerosene from Haldia to Barauni and Kanpur with effect from the middle of June, 71, the supply position has considerably improved and is expected to normalise in the next few days.

Production and Consumption of Rabies Vaccine

3942 **SHRI B. S. MURTHY :** Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) the total quantity of vaccine manufactured and used per annum in India ;

(b) the cause for delay in supply of rabies vaccine in times of need ; and

(c) the storage facilities for rabies vaccine in major district level hospitals ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI D. P. CHATTOPADHYAYA : (a) About 25 million ml. anti-rabic vaccine is manufactured and used per annum in India.

(b) There is no delay in supplying vaccine to the regular anti-rabic Centres by the manufacturing Institutes.

(c) The vaccine has to be stored only at 4°C-10°C in an ordinary refrigerator. This facility is generally available in all the district hospitals.

Allotment of Land to House Building Cooperative Societies under Group Housing Scheme in Delhi

3943. **SHRI NIHAR LASKAR :** Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether any House Building Co-operative Society, registered under Group Housing Scheme in Delhi, has been allotted land so far ;

(b) if not, the approximate time by which these societies would be allotted land :

(c) the number of the House Building Cooperative Societies registered prior to 1962 in Delhi, which are yet to be allotted land ; and

(d) the number and names of House Building Societies registered in Delhi under Group Housing Scheme ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL) : (a) No, Sir.

(b) It is not feasible to indicate the time limit.

(c) 33.

(d) 47-List is laid on the Table of the House. [Placed in Library, See No. LT—603/71].

Clash between Punjabi and Bengali Employees of Pakistan High Commissioner's Office, New Delhi

3944. **SHRI P. K. DEO :** Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the attention of Government of India has been drawn to a report in the Times of India dated June 20, 1971 detailing a serious clash between Punjabi and Bengali employees of the Pakistani High Commissioner in New Delhi on June 18, 1971 ;

(b) whether some Bengalis were mercilessly beaten by the Punjabi diplomats ; and

(b) whether such acts for lawlessness even in the High Commissioner's Office are permissible and if not, whether Government of India has taken any note of such clashes ?